

(4) भूमि का किराया प्रति तीस वर्ष बाद पुनर्विचारणीय है ।

(ग) जी नहीं ।

Diabetes

1835. { Shri Shree Narayan Das:
Shri Vishram Prasad:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:
Shri D. D. Mantri:

Will the Minister of Health be pleased to state:

(a) whether the pilot survey launched in Delhi for the detection of diabetes has been completed; and

(b) if so, the result thereof?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) The pilot survey for the detection of diabetes in Delhi was launched under the guidance of Dr. K. L. Wig, Director and Professor of Medicine, All India Institute of Medical Sciences, New Delhi. 1027 patients (819 males, 208 females) were checked. Urine and blood—2 hours after meals were checked for making the diagnosis. A small kit for on-the-spot tests was used. 18% persons were found to have blood sugar values more than 120 mg. per cent. This needs further confirmation by a glucose tolerance test for the diagnosis of diabetes mellitus. Such persons are being informed regarding this and opportunities for the same are being provided at a special clinic of the All India Institute of Medical Sciences.

Backward Areas

1836. { Shri Shree Narayan Das:
Shri Yashpal Singh:

Will the Minister of Planning be pleased to state:

(a) whether the work of identifying backward areas according to the list of indicators of regional development as formulated by the Planning Commission has been undertaken;

(b) if so, the organisation set up for the purpose; and

(c) the programme that has been drawn up in this regard?

The Minister of Planning (Shri B. R. Bhagat): (a) to (c). Yes sir. Indicators of regional development have been selected and the State Governments are being requested to identify backward areas on the basis of these indicators. Further action will be taken as outlined on page 84-85 (para 10) of the memorandum on the Fourth Five Year Plan.

Water Meters in M.Ps. Flats

1837. Shri Bhagwat Jha Azad: Will the Minister of Health be pleased to state:

(a) whether the water meters installed by the New Delhi Municipal Committee are showing fantastic readings and heavy charges are being realised from the residents in North and South Avenues;

(b) whether the North Avenue M.Ps. Club had passed and forwarded a resolution in this regard to the Ministry of Home Affairs; and

(c) if so, the action taken in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) The water charges in respect of M.Ps. Flats in North and South Avenue, New Delhi, were recovered by the Central Public Works Department from the M.Ps. till March, 1964. The New Delhi Municipal Committee have installed 349 meters in M.Ps. Flats in that area. Out of 349 meters, 222 have been recording the consumption of water correctly. Sixty-one meters could not be read as the premises were repeatedly found locked. The remaining 66 meters have become defective. The consumption was, therefore, assessed by the New Delhi Municipal Committee in these cases on provisional basis and is subject to later adjustment. Out of 66 defective meters 38 meters have been replaced. The replacement of the remaining 28 meters could not be done as the